

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 84(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Rakesh Gupta  
Vs.

M/s. Global Glass Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1	R S BHATIA	PC S	Re	<u>R S Bhatia</u>
2.	Vipul Ganda	Advocate	} For Petitioner <u>SGW</u>	
3.	S.R. Giri	Adv		

ORDER

Learned counsel for the parties have requested for a short adjournment to address arguments.

List for arguments on 17.04.2017.

Sd.  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd.  
(R. VARADHARAJAN)  
MEMBER (J)